

GRADATION LIST OF JUDICIAL OFFICERS

GRADE-I, II & III OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH JUDICIAL SERVICES

(Published under the Authority of Hon'ble the Chief Justice, Gauhati High Court)

GRADATION LIST OF GRADE-I OFFICERS OF THE ASSAM JUDICIAL SERVICE

ARRANGED ACCORDING TO SENIORITY AS ON
01.05.2020

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an Advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)	Unique ID
1	2	3	4	5	6	7	8	9	10	11
1	Shri Alokeshwar Bhattacharyya (Super Time Scale District Judge)	B.Sc., LL.B.	1.1.1961	Enrolled as an Advocate on 18.12.1987 Gauhati High Court, Guwahati	12.12.1988	Grade-III-12.12.1988 Grade-II-7.6.2001 Grade-I-20.4.2007 (Ad-hoc) Grade-I-29.1.08 Selection Grade-30.09.2014 Super Time Scale-31.05.2018	Grade - III-6.5.1995 Grade-I-29.01.2010	Presiding Officer, Industrial Tribunal, Guwahati	1.1.2021	AS0006
2.	Smti Selina Begum (Super Time Scale District Judge)	B.Sc.(Hons.), LL M	23.1.1962	Enrolled as an Advocate on 12.09.1986	12.8.1991	Grade-III-12.8.1991 Grade-II-16.12.2002 Grade-I-5.2.2009 (Ad-hoc) Grade-I-20.6.2011 Selection Grade-21.06.2016	Grade-III-3.8.1999 Grade-I-20.06.2013	District and Sessions Judge, Kamrup, Amingaon	31.1.2022	AS0014

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3	Shri Robin Phukan <i>(Super Time Scale District Judge)</i>	M.Sc, LL.M.	1.3.1966		10.3.1993	Grade-III-10.3.1993 Grade-II- 20 5.2004 Grade-I-8.6.2011 Selection Grade-13.12.2016	Grade-III-4.10.1999 Grade-I-08.06.2013	District and Sessions Judge, Jorhat	1.3.2026	AS0019
4	Shri Imtiaz Ali <i>(Super Time Scale District Judge)</i>	B.Sc, LL.M.	12.1.1963	Enrolled as an Advocate on 16.08.1985 Gauhati High Court, Guwahati	4.3.1992	Grade-III-4.3.1992 Grade-II- 10.1.2003 Grade-I-17.8.2009 (Ad-hoc) Grade-I- 22.7.2011 Selection Grade-13.12.2016	Grade-III-12 9 1999 Grade-I-22 07.2013	Special Judge, CBI, Assam, Addl. Court No.1, Assam, Guwahati, Chandmar	31.1 2023	AS0024
5	Shri Murtaza Ahmed Choudhury <i>(Selection Grade District Judge)</i>	M.A, LL.B.	17.8.1963	-	25.8.1992	Grade-III-25.8.1992 Grade-II-10 5.2004 Grade-I- 17.6.2011 (Ad-hoc) Grade-I- 20.7.2011 Selection Grade-13.12.2016	Grade-III-16.9.1999 Grade-I-20.07.2013	Member, MACT, Barpeta	31.8.2023	AS0025

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6.	Shri Rajib Goswami, <i>(Super Time Scale District Judge)</i>	B.A., LL.B	27.12 1962	1 st January, 1989	17.6.1993	Grade-III-17.6.1993 Grade-II-10 5.2004 Grade-I (Ad-hoc)-15.6.2011 Grade-I-5.12.2011 Selection Grade-13.12.2016	Grade-III-3.10.1999 Grade-I-05.12.2013	Principal Judge, Family Court, Nalbari	31.12.2022	AS0027
7.	Shri Mahmud Ahmed <i>(Super Time Scale District Judge)</i>	M.A., LL.B.	23.2.1961	Nil	6.10.1993	Grade-III-6 10.1993 Grade-II-27.1.2005 Grade-I-18.6.2011 (Ad-hoc) Grade-I-1.12.2011 Selection Grade-13.12.2016	Grade-III-4.11.1999 Grade-I-01.12.2013	Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati	28.2.2021	AS0029
8.	Smti Malasri Nandi <i>(Super Time Scale District Judge)</i>	B.A., LL.B.	24.6.1963	Enrolled as an Advocate on 09.01.1990 Gauhati High Court, Guwahati	6.9.1994	Grade-III-6 9.1994 Grade-II-1.2.2005 Grade-I-14.10.2011 (Ad-hoc) Grade-I-1.12.2011 Selection Grade-13.12.2016	Grade-III-8.9.2000 Grade-I-01 12.2013	Member, MACT, Sonitpur, Tezpur	30.6.2023	AS0030

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9.	Shri Pranjal Das <i>(Selection Grade District Judge)</i>	B.A. (Hons), LL.B.	03.12.1970	Enrolled as an Advocate on 11 12 1998, Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade-11.02.2017	Grade-I-10.2.2014	Special Judge, CBI & NIA, Assam, Guwahati	31.12.2030	AS0031
10.	Shri Sanjeev Kumar Sharma <i>(Selection Grade District Judge)</i>	B.Com., LL B	21.09.1971	Enrolled as an Advocate on 02.02.1999 Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade-11.02.2017	Grade-I-10.2.2014	District and Sessions Judge, Golaghat	30.09.2031	AS0032
11.	Shri Abhijit Bhattacharyya <i>(Selection Grade District Judge)</i>	B.Sc (Hons), LL.B.	26.12.1971	Enrolled as an Advocate on 19.09.1996 Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade-11.02.2017	Grade-I-10.2.2014	District and Sessions Judge, Dima Hasao, Haflong	31 12 2031	AS0033
12	Shri Raktim Duarah <i>(Selection Grade District Judge)</i>	B.Sc (Major), LL.B.	01.10.1974	Enrolled as an Advocate on 29 11 2000 Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade-11.02.2017	Grade-I-10 2.2014	Registrar General, Gauhati High Court, Guwahati	01.10.2034	AS0034

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13.	Shri Gautam Baruah <i>(Selection Grade District Judge)</i>	B.A., LL.B.	01.04.1974	Enrolled as an Advocate on 28.04.2000 Gauhati High Court	10 02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade-11.02.2017	Grade-I-10 2 2014	Registrar (Vigilance), Gauhati High Court, Guwahati	01.04 2034	AS0035
14.	Shri Vinod Kumar Chandak <i>(Selection Grade District Judge)</i>	M.A., M.Com, LL.B	07.06 1962	Enrolled as an Advocate on 06.09.1988 Gauhati High Court	28.7.1995	Grade-III-28.7.1995 Grade-II-4.12.2006 Grade-I- 30.8.2012 Selection Grade-17 12 2018	Grade-III-26.7.2001 Grade-II-04.12.2008 Grade-I-30.8.2014	District and Sessions Judge, Barpeta	30 06.2022	AS0039
15.	Smti Susmita Phukan Khound <i>(Selection Grade District Judge)</i>	M.A. (Eco.), LL.B.	22.11.1964	Enrolled as an Advocate on 12.03.1991 Gauhati High Court	27.7.1995	Grade-III-27 7.1995 Grade-II-29.11.2006 Grade-I- 29.8.2012 Selection Grade-17.12.2018	Grade-III-29.7.2001 Grade-II-29.11.2008 Grade-I-29.8.2014	District and Sessions Judge, Lakhimpur, North Lakhimpur	30.11.2024	AS0041

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16.	Shri Aparesh Chakravarty, (Selection Grade District Judge)	M.A.(Eco), LL.M.	25.06.1962	Enrolled as an Advocate on 30.03.1992 Gauhati High Court, Guwahati	01.12.1997	Grade-III-1.12.1997 Grade-II-17.1.2007 Grade-I- 10.8.2012 Selection Grade- 17.12.2018	Grade-III-2.12.2002 Grade-II-17.01.2009 Grade-I-10.8.2014	L.R.-cum-Commissioner & Secretary to the Govt of Assam, Judicial Department, Dispur	30.06.2022	AS0042
17	Shri Siddartha Pratim Moitra (Selection Grade District Judge)	B.Sc, (Hons), LL.M.	13.08.1961	Enrolled as an Advocate on 12.09.1990 Gauhati High Court	11.12.1997	Grade-III-11.12.1997 Grade-II- 18.2.2008 Grade-I- 09 01 2013 Selection Grade- 17.12.2018	Grade-III-2.12.2002 Grade-II-18.02.2010 Grade-I-9.1.2015	Presiding Officer, Industrial Tribunal, Dibrugarh	31.08.2021	AS0043
18	Smti Mitali Thakuria (Selection Grade District Judge)	M.Sc, LL.B.	03.01.1965	Enrolled as an Advocate on 30.05.1992	06.04.1998	Grade-III-06.04.1998 Grade-II-19.02.2008 Grade-I- 21.12.2012 Selection Grade- 17.12.2018	Grade-III-07.04.2003 Grade-II-19 02.2010 Grade-I-21.12.2014	District and Sessions Judge, Kamrup (M), Guwahati	31.01.2025	AS0044

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19.	Shri Mridul Kumar Kalita (Selection Grade District Judge)	B.Sc, LL.M	02.07.1968	Enrolled as an Advocate on 23.09.1994 Gauhati High Court	10.05.2000	Grade-III-10.05.2000 Grade-II-14.02.2008 Grade-I-13.12.2012 Selection Grade-17.12.2018	Grade-III-11.05.2003 Grade-II-14.02.2010 Grade-I-13.12.2014	District and Sessions Judge, Nagaon	31.07.2028	AS0045
20	Shri Satyajit Khound (Selection Grade District Judge)	B.Sc.(Hons.), LL.B.	01 01.1964	Enrolled as an Advocate on 24.01.1991	25 07 1995	Grade-III-25.07.1995 Grade-II-14.02.2006 Grade-I-21.12.2012 Selection Grade-01.01.2019	Grade-III-26.07.2001 Grade-II-14.02 2008 Grade-I-21 12 2014	Special Judge, CBI, Addl Court, No.2, Assam, Chandmani, Guwahati	01.01.2024	AS0046
21.	Shri Pratim Kumar Bora (Selection Grade District Judge)	M Sc, LL.B.	01.03.1966	Enrolled as an Advocate on 12.03.1990 Gauhati High Court	30.09.1994	Grade-III-30.09.1994 Grade-II-07.12.2006 Grade-I-21.12.2012	Grade-III-28.07.2001 Grade-II-07 12.2008 Grade-I-21.12 2014	District and Sessions Judge, Darrang, Mangaldoi	01.03.2026	AS0047

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22.	Smti Indra Barman (Selection Grade District Judge)	M.A., LL.B.	25.01.1964	Enrolled as an Advocate on 21.09.1990	01.12.1997	Grade-III-01.12.1997 Grade-II-21.02.2008 Grade-I-21.12.2012	Grade-III-02.12.2002 Grade-II-21.02.2010 Grade-I-21.12.2014	District and Sessions Judge, Sonitpur, Tezpur	31.01.2024	AS0049
23	Smti Bijay Lashmi Boruah	B.A., LL.B. D.J.	01.03.1964	March, 1990	1.12.1997	Grade-III-1.12.1997 Grade-II-15.02.2008 Grade-I-13.08.2014 (retrospective effect)	Grade-III-2.12.2002 Grade-I-13.08.2016	Principal Judge, Family Court, Dhubri	01.03.2024	AS0051
24.	Shri Binod Kumar Chetri	M Com. LL.B.	09.03.1964	Enrolled as an Advocate on 30.03.1992	05.05.2000	Grade-III-05.05.2000 Grade-II-06.02.2009 Grade-I-06.04.2013	Grade-III-11.05.2003 Grade-II-06.02.2011 Grade-I-6.4.2015	District and Sessions Judge, Dibrugarh	31.03.2024	AS0052
25	Shri Sunil Kumar Poddar,	B.Com (Hons.), LL.B.	22.03.1965	Enrolled as an Advocate on 23.03.1993	10.05.2000	Grade-III-10.05.2000 Grade-II-12.02.2009 Grade-I-01.04.2013	Grade-III-11.5.2003 Grade-II-12.02.2011 Grade-I-1.4.2015	District and Sessions Judge, Morigaon	31.03.2025	AS0053

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26.	Smti Rita Kar	B.A., B.T., LL.B.	25.08.1963	Enrolled as an Advocate on 30.03.1992 Gauhati High Court, Guwahati	01.12.1997	Grade-III-01.12.1997 Grade-II-15.02.2008 Grade-I-12.04.2013	Grade-III-2 12.2002 Grade-II-15.02.2010 Grade-I-12.4.2015	District and Sessions Judge, Kokrajhar	31.08.2023	AS0054
27.	Shri Satya Nath Sarma	B.Sc, LL.M.	11.02.1965	Enrolled as an Advocate on 23.09.1993 Gauhati High Court	10 05.2000	Grade-III-10.05.2000 Grade-II-18.09 2008 Grade-I-08.04.2013	Grade-III-11 05.2003 Grade-II-18.09.2010 Grade-I-8.4.2015	District and Sessions Judge, Bongaigaon	28 02.2025	AS0055
28.	Smti Aparna Ajitsaria	B.A. (Hons.), LL.M.	12.11.1970	Enrolled as an Advocate on 03.10 1997 Gauhati High Court	15 05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I)	Grade-I-15.5 2015	Director, Judicial Academy, Assam	30 11.2030	AS0056
29.	Shri Abubakkar Siddique	M.A., LL.B.	21.07.1969	Enrolled as an Advocate on 05 10.2002	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I)	Grade-I-15.5.2015	Member, MACT, Nagaon	31.07.2029	AS0057

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30.	Shri Aditya Hazarika	B.S.L., LL.B.	27.08.1977	Gauhati High Court Enrolled as an Advocate on 23.08.2002 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I)	Grade-I-15.5.2015	Member, MACT, Goalpara	31.08.2037	AS0058
31.	Shri Dhruvad Kashyap Das	B.S.L., LL.B.	01.12.1975	Gauhati High Court Enrolled as an Advocate on 29.03.2000 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I)	Grade-I-15.5.2015	Member, MACT, No.2, Kamrup (M), Guwahati	30.11.2035	AS0059
32.	Shri Utpal Prasad	B.Sc, LL.B.	02.07.1968	Gauhati High Court Enrolled as an Advocate on 03.09.2001 Gauhati High Court	16.05.2013	Grade-I-16.05.2013 (Direct Recruit in Grade-I)	Grade-I-16.5.2015	District and Sessions Judge, Chirang, Kajalgaon	31.07.2028	AS0060
33.	Shri Debasish Bhattacharjee	B.Com, LL.B.	31.12.1976	Gauhati High Court Enrolled as an Advocate on 25.08.2004	16.05.2013	Grade-I-16.05.2013 (Direct Recruit in Grade-I)	Grade-I-16.5.2015	District and Sessions Judge, Hailakandi	31.12.2036	AS0061

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34.	Smti Suchandra Bhattacharjee	B.A. (Hons.), LL.B.	06.02.1975	Gauhati High Court Enrolled as an Advocate on 06.04.1999 Gauhati High Court	16.05.2013	Grade-I-16.05.2013 (Direct Recruit in Grade-I)	Grade-I-16.5.2015	District and Sessions Judge, Karimganj	28.02.2035	AS0062
35.	Shri Biswajit Chakraborty	B.Com (Hons.), LL.B.	05.02.1972	Enrolled as an Advocate on 06.03.2000 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I)	Grade-I-15.5.2015	District and Sessions Judge, Dhemaji	28.02.2032	AS0063
36.	Shri Anup Narayan Ghosh	B.A LL B.	26.09.1960	Enrolled as an Advocate on 14.09.1984	1.8.1988	Grade-III- 1.8.1988 Grade-II- 9.12.2002 Grade-I-14.8.2014	Grade-III- 7.4.1993 Grade-II- 09.12.2004 Grade-I- 14.8.2016	Member, MACT, Dhubri	30.09.2020	AS0067
37.	Shri Dulal Mech	M.Com, LL.B.	29.11.1960	Not enrolled	09.12.1991	Grade-III- 9.12.1991 Grade-II- 25.1.2005 Grade-I-8.8.2014	Grade-III- 12.9.1999 Grade-II- 25.01.2007	Presiding Officer, Labour Court, Dibrugarh	30.11.2020	AS0072

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38.	Smti Geeta Baishya Changkakati	B.Sc(Distin), LL.M.	01.12.1961	Not enrolled	03.06.1993	Grade-III 3.6.93 Grade-II-1.2.2005 Grade-I-25.7.2014	Grade-I-8.8.2016 Grade - III-1.11.1999 Grade-II-01.02 2007 Grade-I-25.7.2016	Presiding Officer, Labour Court, Guwahati	1.12.2021	AS0073
39.	Smti Arunima Deka	LL.M.	01.11.1961	Enrolled as an Advocate on 12.09.1986	17.07.1995	Grade-III -17.7.95 Grade-II - 11 12.2006 Grade-I-14.8.2014	Grade - III-28.7.2001 Grade-II-11.12.2008 Grade-I-14.8.2016	Principal Judge, Family Court, Barpeta	01.11.2021	AS0075
40.	Shri Rockta Lal Das	B.A., LL.B.	1.12.1961	8.4.1988	8.9.1994	Grade-III -8.9.1994 Grade-II - 30 11.2006 Grade-I-17.12.2014	Grade - III-29.7.2001 Grade-II-30.11.2008 Grade-I-17.12.2016	Presiding Officer, Industrial Tribunal, Cachar, Silchar	1.12.2021	AS0076
41.	Shri Chandan Das	B.Com (Hons.), LL.B	1.5.1963	16.5.1991	6.4.1998	Grade-III- 6.4.1998 Grade-II- 4.1.2008 Grade-I-16.12.2014	Grade-III-7.4.2003 Grade-II-4.1.2010	District and Sessions Judge, Tinsukia	1.5.2023	AS0079

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42.	Smti Pranita Rani Rajmedhi	B.Sc, B.A., LL.B.	1.2.1962	26.4.1990	3.4.1998	Grade-III- 3.4.1998 Grade-II- 19.2.2008 Grade-I-15.12.2014	Grade-I- 16.12.2016 Grade-III- 7.4.2003 Grade-II- 19.2.2010 Grade-I- 15.12.2016	Member, MACT, Kamrup, Amingaon	1.2.2022	AS0080
43.	Shri Surajit Kumar Dhar	M A , LL B	14.7.1965	12.9.1990	16.4.1998	Grade-III- 16.4.1998 Grade-II- 20.2 2008 Grade-I-9.12.2014	Grade-III- 7.4.2003 Grade-II- 20.2.2010 Grade-I- 9.12.2016	Member, MACT, Cachar, Silchar	31.7.2025	AS0081
44.	Shri Mahendra Kalita	M.A., LL.M.	2.2.1964	30.09.1991	9.4.1998	Grade-III 9.4.1998 Grade-II 19.2.2008 Grade-I-18.03.2015	Grade – III- 10.4.2003 Grade-II- 19.02.2010 Grade-I- 18.3.2017	Special Judge, CBI, Addl Court No.3, Assam, Chandmari, Guwahati	28.2.2024	AS0083
45	Shri Thaneswar Kalita	B.A., LL.M.	1.7.1963	12.03.1990	1 12.1997	Grade-III 1.12.1997 Grade-II 12.2.2009 Grade-I-11.2.2015	Grade – III- 2 12 2002 Grade-II- 12.02.2011	District and Sessions Judge, Dhubri	1.7.2023	AS0084

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46.	Smti Malaya Deb Dey	B.Sc, LL.B.	24.4.1964	1991	4.12.1997	Grade-III 4.12.1997 Grade-II 4.2.2009 Grade-I-25.2.2015	Grade-I-11.2.2017 Grade – III-2.12 2002 Grade-II-04.02.2011 Grade-I-25.2 2017	Principal Judge, Family Court, Cachar, Silchar	30.4.2024	AS0085
47.	Shri Tridib Kumar Bhattacharjee	B.Sc, LL.B.	11.8.1964	30.3.1993	6.4.1998	Grade-III 6.4.1998 Grade-II 11.2.2009 Grade-I-12.3.2015	Grade – III-7.4.2003 Grade-II-11 2 2011 Grade-I-12.3 2017	District and Sessions Judge, Goalpara	31.8.2024	AS0086
48.	Shri Dipak Thakuria	B.A. (Hons.), LL.M.	3.7.1967	23.9 1994	5.5.2000	Grade-III 5.5.2000 Grade-II 12.2.2009 Grade-I-23.2.2015	Grade – III-11.5 2003 Grade-II-12.2.2011 Grade-I-23.2.2017	Special Judge, Assam, Guwahati	31.7 2027	AS0087
49.	Shri Dibya Jyoti Mahanta	B.Sc, LL.B.	30.09.1968	23.09.1994	8.5.2000	Grade-III-8.5.2000 Grade-II-10.2.2009 Grade-I-20.3.2015	Grade-III-11.5.2003 Grade-II-	Member, MACT, No.3, Kamrup (M),	30.09.2028	AS0088

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50.	Shri Pranjal Bora	B.A., LL.B.	1.4.1966	8.4.1991	5.9.1997	Grade-III-5.9.1997 Grade-II-22.2.2008 Grade-I-30.11.2016	10.2.2011 Grade-I-20.3.2017 Grade-III-6.9.2002 Grade-II-22.2.2010 Grade-I-30.11.2018	Guwahati Addl. District and Sessions Judge, FTC, Abhayapuri	1.4.2026	AS0082
51.	Shri Madhurjya Narayan	B.Sc (Hons), LL.M.	18.8.1964	5.11.1992	5.5.2000	Grade-III-5.5.2000 Grade-II-21.2.2011 Grade-I-30.11.2016	Grade-III-11.5.2003 Grade-II-21.2.2013 30.11.2018	District and Sessions Judge, Sivasagar	31.8.2024	AS0090
52.	Shri Darak Ullah	M.A., LL.B, Dip. CE, PGDHR	1.11.1964	13.3.1992	6.5.2000	Grade-III-6.5.2000 Grade-II-19.2.2011 Grade-I-23.11.2016	Grade-III-11.12.2003 Grade-II-19.2.2013 23.11.2018	District and Sessions Judge, Cachar, Silchar	1.11.2024	AS0092
53.	Shri Abu Saleh Badrudduza Laskar	B.A., LL.B.	1.4.1969	11.11.94	12.5.2000	Grade-III-12.5.2000 Grade-II-28.2.2011 Grade-I-22.11.2016	Grade-III-13.12.2003 Grade-II-28.2.2013	Member, MACT, Nalbari	1.4.2029	AS0093

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an Advocate & the High Court to which enrolled		Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)	Unique ID
54.	Shri Abdul Hakim	M.A., LL.B.	1.7.1965	30.9.1991	1.12.1997	Grade-III-1.12.1997 Grade-II-19.8.2011 Grade-I-05.12.2016	Grade-I-22.11.2018 Grade-III-2.12.2002 Grade-II-19.8.2013 Grade-I-5.12.2018	District and Sessions Judge, Karbi Anglong, Diphu	1.7.2025	AS0094	
55.	Smti Sharmila Bhuyan	M A., LL.B.	1.8.1969	1994-95	5.5.2000	Grade-III-5.5.2000 Grade-II-5.9.2011 Grade-I-28.11.2016	Grade-III-11.12.2003 Grade-II-5.9.2013 Grade-I-28.11.2018	District and Sessions Judge, Nalbari	1.8.2029	AS0095	
56.	Shri Aminur Rahman	B.Sc, LL.M.	1.3.1967	23.9.1994	10.5.2000	Grade-III-10.5.2000 Grade-II-26.8.2011 Grade-I-13.12.2016	Grade-III-11.12.2003 Grade-II-26.8.2013 Grade-I-13.12.2018	District and Sessions Judge, Baksa, Mushalpur	1.3.2027	AS0096	
57.	Smti Shabnom Choudhury	B.A.(Hons.), LL.B.	2.9.1969	5.5.1995	9.5.2000	Grade-III-9.5.2000 Grade-II-26.8.2011 Grade-I-13.12.2016	Grade-II-26.8.2013 Grade-I-	Principal Judge, Family Court No.1,	30.9.2029	AS0097	

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an Advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)	Unique ID
58.	Shri Chatra Bhukhon Gogoi	M.A., LL.B.	1.2.1966	23.9.1994	5.5.2000	Grade-III-5.5.2000 Grade-II-10.8.2011 Grade-I-21.11.2016	13.12.2018 Grade-II-10.8.2013 Grade-I-21.11.2018	Kamrup (M), Guwahati District and Sessions Judge, Udalguri	1.2.2026	AS0098
59.	Shri Jogeswar Bora	M A , B Ed ,LL B	1.3.1967	30.03.1992	8.5.2000	Grade-III-8.5.2000 Grade-II-3.7.2012 Grade-I- 06.02.2018	Grade-III-08.05.2002 Grade-II-3.7.2014	Addl. District and Sessions Judge, Bilasipara	1 3 2027	AS0099
60.	Shri Sanjay Hazarika	B.Com, LL.B.	25.3.1968	23.09.1994	11.5.2000	Grade-III-11.5.2000 Grade-II-2.7.2012 Grade-I- 03.02.2018	Grade-III-11.05.2002 Grade-II-2.7.2014	Addl. District and Sessions Judge, Barpeta	31.3.2028	AS0100
61.	Shri Nogen Senabaya Deori, ST(P)	B. Sc., LL.B.	19 9 1967	30 05 1994	5 5 2000	Grade-III 5.5.2000 Grade-II-28.6.2012 Grade-I- 01.02.2018	Grade-III-05.05.2002 Grade-II-28.6.2014	Addl District and Sessions Judge, FTC, Hojai	30.9.2027	AS0101
62.	Shri Paban Chandra Kalita	B.A., LL.B.	1.3.1968	30.05.1994	20.4.2002	Grade-III- 20.4.2002 Grade-II- 27.6.2012	Grade-III-20.04.2004	Addl District and Sessions	1.3.2028	AS0102

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an Advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)	Unique ID
						Grade-I- 30.01.2018	Grade-II- 27.6.2014	Judge, FTC, Lakhimpur, North Lakhimpur		
63.	Smti Roushan Ara Rahman	M.A., LL.B.	1.11.1972	10.09.1997	18 4.2002	Grade-III-18.4.2002 Grade-II- 27.6.2012 Grade-I- 03.02.2018	Grade-III- 18.04.2004 Grade-II- 27.6.2014	Principal Judge, Family Court, No.2, Kamrup (M), Guwahati	1.11.2032	AS0103
64.	Dr. Manash Barua	M.Sc., LL.B., Ph. D.	21.12.1968	11.09.1997	19.4 2002	Grade-III-19.4 2002 Grade-II- 3.7.2012 Grade-I- 09.02.2018	Grade-III- 19.04.2004 Grade-II- 3.7.2014	Judge, Designated Court, Assam, Guwahati	31.12.2028	AS0104
65.	Shri Utpal Rajkhowa	B.A., LL.B.	31.3.1971	03.09.1996	17 4 2002	Grade-III 17.4.2002 Grade-II- 20.6.2012 Grade-I- 09.02.2018	Grade-III- 17.04.2004 Grade-II- 20.6.2014	Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati	31.3.2031	AS0105
66.	Smti Mallika Dutta,	B.Sc, LL B	23.9.1971	09.11.1998	17.4.2002	Grade-III 17.4.2002 Grade-II- 20.6.2012 Grade-I- 29.01.2018	Grade-III- 17.04.2004 Grade-II- 20.6.2014	Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati	30.9.2031	AS0106

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an Advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)	Unique ID
67	Smti Nirmali Talukdar	B.A., LL.B.	3.10.1971	09.11.1998	17.4.2002	Grade-III 17.4.2002 Grade-II- 15.6.2012 Grade-I- 02.02.2018	Grade-III- 17.4.2004 Grade-II- 15.6.2014	Principal Judge, Family Court, No.3, Kamrup (M), Guwahati	31.10.2031	AS0107
68.	Shri Syed Imdadur Rahman	B.Sc, LL.B	1.4.1968	13.09 1993	19.4.2002	Grade-III-19.4.2002 Grade-II- 29.6.2012 Grade-I- 09.02.2018	Grade-III- 19.04.2004 Grade-II- 29.6.2014	Addl. District and Sessions Judge, Sonari	1.4.2028	AS0108
69.	Shri Dipankar Bora	M.A., LL.M.	25.2.1969	30.09.1997	25.4.2002	Grade-III 25.4.2002 Grade-II- 28.6.2012 Grade-I- 09.02.2018	Grade-III- 25.04.2004 Grade-II- 28.6.2014	Addl District and Sessions Judge, FTC, Biswanath Chariali	28.2.2029	AS0109
70.	Smti Moushumi De	M.A., LL.B.	2.5.1972	21.09.1998	17 4.2002	Grade-III-17.4.2002 Grade-II- 20.6.2012 Grade-I- 09.02.2018	Grade-III- 17 04.2004 Grade-II- 20.6 2014	Addl District and Sessions Judge, FTC, Rangia	31 5.2032	AS0110
71.	Shri Naimuddin Ahmed	B.A., LL.B.	17.5.1971	30.11.98 Enrolment No 242/98	22 4.2002	Grade-III 22.4.2002 Grade-II- 29.6.2012 Grade-I- 05.02.2018	Grade-III- 22.04.2004 Grade-II- 29.6.2014	Addl. District and Sessions Judge, Bijni	31.5.2031	AS0111

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an Advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)	Unique ID
72.	Shri Jitu Mani Barman	B.Sc, LL.B.	1.1.1972	-	19.4.2002	Grade-III 19.4.2002 Grade-II- 28.6.2012 Grade-I- 29.01 2018	Grade-III- 19.04.2004 Grade-II- 28.6.2014	Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi	1.1.2032	AS0112
73	Smti Bobita Kshetry	B A (Hons), LL B ,	7.11 1972	02.11.1998	17.4.2002	Grade-III 17.4 2002 Grade-II- 25.6 2012 Grade-I- 06.02.2018	Grade-III- 17.04.2004 Grade-II- 25.6.2014	Addl. District and Sessions Judge, Kamrup, Amingaon	30.11.2032	AS0113
74.	Smti Barnali Mahanta	MA (Pol. Sc.) LL.B.	1.9.1968	307/1998-99 dated 08.01.1999	17.04.2002	Grade-III-17.4.2002 Grade-II-20.7.2012 Grade-I- 09.02.2018	Grade-III 17.4.2002 Grade-II- 20.7.2014	Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati	1.9.2028	AS0115
75.	Shri Romen Baruah	M.A., LL.M.	9.5.1972	05 12.1996	22.4.2002	Grade-III 22.4.2002 Grade-II- 9.7 2012 Grade-I- 19.04.2018	Grade-III- 22.04.2004 Grade-II- 9.7.2014	Registrar (Admn.), Gauhati High Court, Guwahati	31.5.2032	AS0116
76.	Shri Chandranshu Chaturvedy	M.A. (Eng.), LL.B.	04.09.1974	15.09 2001	24.03.2004	Grade-III 24.3.2004 Grade-II-18.12.2012 Grade-I- 24.08.2018	Grade-III 24.3.2006 Grade-II- 18.12 2014	Addl. District and Sessions Judge, FTC, Kokrajhar	30.09.2034	AS0129

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an Advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)	Unique ID
77.	Shri Roushan Lal	B.Sc, LL.B.	25.1.1977	25.02.2003	24.3.2004	Grade-III-24.3.2004 Grade-II-24.12.2012 Grade-I-21.12.2018	Grade-III-24.03.2006 Grade-II-24.12.2014	Addl Judge, Designated Court (Converted to Special Judge, NDPS, Assam, Guwahati)	31.1.2037	AS0126
78.	Shri Lohit Kumar Saikia	M Com., LL.B.	1.4.1967	14.08.1992	17.4.2002	Grade-III 17.4.2002 Grade-II- 15.6.2012 Grade-I-30.01.2019	Grade-III-17.04.2004 Grade-II-15 6.2014	Addl. District and Sessions Judge, Bajali	1.4 2027	AS0117
79.	Shri Nayan Shankar Baruah	B.Sc, LL.B.	1.3.1973	09.11.1998	24.4.2002	Grade-III 24.4.2002 Grade-II- 29.6.2012 Grade-I-11.01.2019	Grade-III-24.04.2004 Grade-II-29.6.2014	Member-Secretary, Assam State Legal Services Authority	1.3.2033	AS0118
80.	Smti Sangeeta Gogoi Bora	B.A., LL.B.	31.7.1971	04.05.1998	20.4.2002	Grade-III 20.4.2002 Grade-II- 18.6.2012 Grade-I-30.01.2019	Grade-III-20 04.2004 Grade-II-18.6.2014	Addl. District and Sessions Judge, FTC, Margherita	31.7.2031	AS0119

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an Advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)	Unique ID
81.	Smti Kanchan Newar	B.Com., B. Ed., LL.B.	4-10-1974	24.11.2000	24.3.2004	Grade-III 24.3.2004 Grade-II- 15 6.2012 Grade-I-31.01.2019	Grade-III- 24.03.2006 Grade-II- 15.6.2014	Addl. District and Sessions Judge, FTC, Nagaon	31.10.2034	AS0123
82	Shri Nasim Akhtar	B.A., LL.B.	21.4.1971	11.02.1999	24.3.2004	Grade-III- 24 3.2004 Grade-II- 10.01.2013 Grade-I-31.01.2019	Grade-III- 24.03.2006 Grade-II- 10.1.2015	Addl. District and Sessions Judge, Sonitpur, Tezpur	30.4.2031	AS0124
83	Shri Kuntal Sharma Pathak	B.Sc, LL.B.	18.9.1977	27 09.2002	24.3.2004	Grade-III- 24.3.2004 Grade-II- 15.12.2012 Grade-I-31.01.2019	Grade-III- 24.03.2006 Grade-II- 15 12 2014	Registrar-cum-Principal Secretary to Hon'ble the Chief Justice	30.9.2037	AS0125
84.	Shri Biprajit Roy	B.A. (Hons.), LL.B.	2.5.1971	06.04.1999	24.3.2004	Grade-III- 24.3.2004 Grade-II- 20.12.2012 Grade-I-28 02.2019	Grade-III- 24.03.2006 Grade-II- 20.12 2014	Addl. District and Sessions Judge , Dhubri	31.5.2031	AS0127
85.	Shri Kaushik Hazarika	B.A. LL.B.	1 2.1976	16.11.2000	24 3 2004	Grade-III- 24.3.2004	Grade-III- 24.03.2006	Addl. District and Sessions	1.2.2036	AS0128

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an Advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)	Unique ID
						Grade-II-11.01.2013 Grade-I-28.02.2019	Grade-II-10.1.2015	Judge, Golaghat		
86	Shri Pijush Pratim Bairagi	B.Com, P.G.D.M., LL.B.	31.3.1975	09.03.2000	24.3.2004	Grade-III-24.3.2004 Grade-II-19.12.2012 Grade-I-28.02.2019	Grade-III-24.03.2006 Grade-II-19.12.2014	Addl. District and Sessions Judge, Nagaon	31.3.2035	AS0130
87	Smti Rubina Sarmah	B.Sc, LL.B.	08.11.1980	08.12.2010	08.03.2019	Grade-I-08.03.2019 (Direct Recruit in Grade-I)		Addl. District and Sessions Judge, No.5 Kamrup (M), Guwahati	30.11.2040	AS0373
88	Smti Poli Katakai	B.A., LL.B.	25.01.1981	27.08.2004	08.03.2019	Grade-I-08.03.2019 (Direct Recruit in Grade-I)		Additional District and Sessions Judge, Jorhat	31 08.2041	AS0374
89	Shri Kalyanjit Saikia	B.A., LL.B.	30 10 1980	01.09.2006	08.03.2019	Grade-I-08.03.2019 (Direct Recruit in Grade-I)		Additional District and Sessions Judge, FTC, Diphu	31.10.2040	AS0375

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an Advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)	Unique ID
90.	Smti Angeeta Mahanta	B.Sc , LL.B.	01.01.1982	03.09.2007	08.03.2019	Grade-I-08.03.2019 (Direct Recruit in Grade-I)		Additional District and Sessions Judge, Cachar, Silchar	01.01.2042	AS0376
91	Smti. Mridu Chanda Bordoloi	M.A , LL B	28 12 1976		23.8.2006	Grade-III 23.8.2006 Grade-II-11.08.2014 Grade-I-25.10.2019	Grade III-23.08.2008 Grade-II-11.8.2016	Addl. District and Sessions Judge, Baksa, Mushalpur	31 12 2036	ASO150
92.	Shri Rafique Ahmed Tapadar	B.A., LL.B.	10.01 1971		24.03.2004	Grade-III 24.3.2004 Grade-II-25.03.2013 Grade-I-6.11.2019	Grade-III 24.3.2006 Grade-II-25.03.2015	Registrar (Judicial), Gauhati High Court, Guwahati	31.01.2031	AS0135
93.	Shri Bablu Sutradhar SC	B.A., LL.B	1.1.1972		17.4.2002	Grade-III 17.4.2002 Grade-II- 29.6.2012 Grade-I-23.03.2020	Grade-III-17.04.2004 Grade-II-29.6.2014	Addl District and Sessions Judge, Fast Track Court, Tinsukia	1.1.2032	AS0121
94.	Shri Ratnadip Bhattacharjee,	M.A., LL.B.	19.10.1970		24.3.2004	Grade-III-24.3.2004 Grade-II- 6.04.2013 Grade-I-11.03.2020	Grade-III-24.03.2006 Grade-II-6.4.2015	Addl. District and Sessions Judge, Hailakandi	31.10.2030	AS0131

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an Advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)	Unique ID
95.	Shri Jaspal Singh,	B.Sc(Hons.), LL.B.	23.03.1975		24.3.2004	Grade-III-24.3.2004 Grade-II- 6.04.2013 Grade-I-6.03.2020	Grade-III-24.03.2006 Grade-II-6.4.2015	Addl. District and Sessions Judge, Dibrugarh	31.03.2035	AS0132
96	Shri Subhrangsu Dhar,	B S. L., LL.B	14.11 1977		24.3.2004	Grade-III-24.3 2004 Grade-II- 8.04.2013 Grade-I-12.03.2020	Grade-III-24.03.2006 Grade-II-8.4.2015	Addl. District and Sessions Judge, Goalpara	30.11.2037	AS0133
97.	Smti Munmun B. Sarma,	B.Sc, LL.B.	01.08.1976		24.3.2004	Grade-III- 24.3.2004 Grade-II-30.03.2013 Grade-I-07 03.2020	Grade-III-24.03.2006 Grade-II-30.3.2015	Addl District and Sessions Judge, Nalbari	01 08.2036	AS0134
98.	Shri Subhabrata Dutta	M.Sc, LL.B.	04.04.1969		24 3 2004	Grade-III-24.3.2004 Grade-II-12.04.2013 Grade-I-25.03.2020	Grade-III-24.03.2006 Grade-II-12.4.2015	Addl. District and Sessions Judge, Fast Track Court, Karimganj	30.04.2029	AS0137

**GRADATION LIST OF GRADE-II OFFICERS OF THE ASSAM JUDICIAL SERVICE
ARRANGED ACCORDING TO SENIORITY AS ON**

01.05.2020

Sl No.	Name and Educational qualification of the Officers	Place of present posting with designation	Date of Birth	Date of entry in AJS	Date of joining in different Grades of AJS	Date of Confirmation (Grade-wise)	Date of retirement (at the age of 60 years)	Unique ID
1	2	3	4	5	6	7	8	9
1	Shri Dibya Jyoti Rajkhowa, B.A (Major), LL.B, PG Dip. in Journalism	Secretary, District Legal Services Authority, Kamrup (M), Guwahati	31.12.1967	10.5.2000	Grade-III 10.5.2000 Grade-II 12.2.2009	Grade-III- 11.12.2003 Grade-II- 12.02.2011	31.12.2027	AS0089
2.	Shri Shah Syed Ahadur Rahman, B.A. (Hons.), LL.B.	Secretary, District Legal Services Authority, Dhubri	5.11.1969	17.4.2002	Grade-III 17.4.2002 Grade-II- 8.1.2015 Grade-II- 14.06.2012 (retrospective effect)	Grade III- 17.04.2004 Grade-II- 14.6.2014	30.11.2029	AS0162
3.	Smti Rini Bharali, M.A, LL.B.	Counsellor, Family Court, No.2, Kamrup (M), Guwahati	30.11.1967	24.4.2002	Grade-III 24.4.2002 Grade-II- 9.7.2012	Grade-III- 24.04.2004 Grade-II- 9.7.2014	30.11.2027	AS0114
4.	Shri Sujit Kumar Ghosh, B.Sc, LL.B.	Civil Judge & Asstt. Sessions Judge,	2.5.1967	17.4.2002	Grade-III 17.4.2002	Grade-III- 17.04.2004	31.5.2027	AS0120

Sl No.	Name and Educational qualification of the Officers	Place of present posting with designation	Date of Birth	Date of entry in AJS	Date of joining in different Grades of AJS	Date of Confirmation (Grade-wise)	Date of retirement (at the age of 60 years)	Unique ID
1	2	3	4	5	6	7	8	9
		Barpeta			Grade-II-21.6.2012	Grade-II-21.6.2014		
5.	Shri Jayanta Kumar Das SC, B.Sc, LL.B.	Civil Judge & Asstt. Sessions Judge, Kokrajhar	16.1.1967	18.4.2002	Grade-III-18.4.2002 Grade-II-28.6.2012	Grade-III-18.04.2004 Grade-II-28.6.2014	31.1.2027	AS0122
6.	Shri Ranju Medhi, B.Sc, LL.B.	Civil Judge & Asstt. Sessions Judge, Bongaigaon	21.02.1970	24 3 2004	Grade-III-24.3.2004 Grade-II-01.04.2013	Grade-III-24.03.2006 Grade-II-1.4.2015	28.02.2030	AS0136
7.	Shri Mahmud Hussain Barbhuiya, B A , LL M.	Counsellor, Family Court, Nalbari	30.01.1974	24.3.2004	Grade-III-24 3.2004 Grade-II-16.09.2013	Grade-III-24.03.2006 Grade-II-16.9.2015	31.01.2034	AS0138
8.	Smti Farhana Sultana, B.Sc (Hons.), LL.B.	Chief Judicial Magistrate, Jorhat	13.2.1972	24.3.2004	Grade-III-24 3.2004 Grade-II-05.02.2014	Grade-III-24.03.2006 Grade-II-5.2.2016	28.02.2032	AS0139
9.	Shri Nityananda Talukdar, B.A. (Major), LL.B.	Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati	18.04.1966	24.3.2004	Grade-III-24.3.2004 Grade-II-03.02.2014	Grade-III-24.03.2006 Grade-II-3.2.2016	30.04.2026	AS0140
10.	Shri Anil Kumar Basfor (SC), B.A., LL.B.	Chief Judicial Magistrate, Morigaon	25.01.1971	24.3 2004	Grade-III-24.3.2004 Grade-II-	Grade-III-24.03.2006 Grade-II-	31.01.2031	AS0141